

[Translation]

### Marble Mines in Rajasthan

\*355. SHRI BHERU LAL MEENA:

Will the Minister of LABOUR be pleased to state:

(a) whether the minimum wages are paid to the labourers working in marble mines of Rajasthan;

(b) if not, the reasons therefor;

(c) whether the Government have conducted any enquiry in this regard;

(d) if so, the outcome of the enquiry; and

(e) the steps taken by the Government to ensure the payment of minimum wages to those labourers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a). Yes, Sir.

(b). Does not arise.

(c). No, Sir.

(d). Does not arise.

(e). Regular inspections are conducted by the enforcement machinery for proper implementation of minimum wages in the marble mines of Rajasthan.

[English]

### Problems of Ex-Servicemen

\*356. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have received a large number of complaints regarding anomalies and lacunae in the One Time Increase (OTI) in pension to the Armed Forces pensioners;

(b) if so, the details hereof;

(c) whether the Government have set up any committee to review the same;

(d) if so, its composition, terms of reference, and the time by which the report is likely to be submitted;

(e) whether this committee would also look into the demands of the demobilized soldiers of the Second World War; and

(f) if not, the reaction of the Government to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (f). A statement is attached.

### Statement

Government have received various representations regarding anomalies in the Scheme of One Time Increase (OTI) in pension. These mainly relate to the grievances against the exclusion of certain categories such as re-employed pensioners, State Forces pensioners, and pensioners in receipt of two pensions, from eligibility to receive OTI. A Committee has been set up to examine such demands. It is headed by Additional Secretary, Ministry of Defence and includes an Additional Secretary each from the Ministry of Law, the Ministry of Finance, the Deptt. of Pension & Pensioners' Welfare; Adjutant General, Army Hqrs; Joint Secretary, Ministry of Defence; Additional Controller General of Defence

Accounts; Addl. Financial Adviser, Ministry of Defence; Deputy Secretary (Pens), Ministry of Defence.

2 The terms of reference of the Committee are:

- (a) To deal with the problems/ anomalies arising from the implementation of the scheme for grant of One Time Increase (OTI) in pensions to Armed Forces personnel who retired before 1 1 1986
- (b) To work out suitable methodology to determine actual quantum of OTI to pre 1 6 1953 Armed Forces personnel who have been authorised OTI in pension as an interim measure
- (c) To look into the problem relating to rent of OTI to State Forces pensioners, Territorial Army pensioners, pensioners in receipt of only the disability element of pension, PAK, BURMA and HKSRA pensioners, non-regular Commissioned Officers etc

3 The Committee is likely to submit its report soon

4 Another Committee, set up to examine the remainder problems of ex-Servicemen, is dealing with the demand for provision of suitable relief to the World War veterans

### **Economic Growth**

\*357 SHRI CHITTA BASU Will the Minister of FINANCE be pleased to state

(a) whether the Federation of Indian Chambers of Commerce and Industries (FICCI) has recently submitted a 10 year perspective plan to accelerate the economic growth,

(b) if so, main features thereof,

(c) whether the Government propose to follow these suggestions for economic growth,

(d) if so the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR ABRAR AHMED) (a) Government have not received any such perspective plan from FICCI. However, a theme paper, "Economic Reforms - Futuristic Scenario", presented at the annual general meeting of FICCI in October, 1992 has been brought to the notice of the Government

(b) Some of the major suggestions made in the theme paper are speeding up of economic reforms, Minimizing Government controls, removal of the infrastructure bottlenecks like power and transport, speedy clearance of the projects at the state level, Government guarantee for the dues from the State Electricity Boards, allocation of more Government resources for investment in agriculture commercialisation of agriculture on par with industry with more private sector participation, rationalisation of indirect-taxes by introducing uniform duty rates on similar kinds of products, reduction in corporate tax rates, cut in the non-development expenditure of the Government especially on interest payment and subsidies, opening